

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)  
CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 16.07.2024 After Court Hall-I Hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	<b>IA (IBC)/105/2024 in Company Petition IB/232/2022</b>
NAME OF THE COMPANY	<b>Vivek Sri Farms Pvt Ltd</b>
NAME OF THE PETITIONER(S)	<b>Novel Tech Feeds Pvt Ltd</b>
NAME OF THE RESPONDENT(S)	<b>Vivek Sri Farms Pvt Ltd</b>
UNDER SECTION	<b>9 of IBC</b>

**ORDER**

**IA (IBC)/105/2024**

**Present:** Ld. Counsel Mr. N. B. Sudarshan for the Applicant.  
Ld. Counsel Mr. S. Rajagopalan for the Respondent.

It is stated by the Ld. Counsel for the Respondent that counter has been filed. Ld. Counsel for the Applicant prays time for filing of rejoinder. For filing of rejoinder, **matter is adjourned to 23.08.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**